

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

(LISTED ON 21.08.2023. TO BE LISTED AFTER TWO WEEKS.

IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION

IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

WITH

C.A. No. 6344/2021 (III-A)

(IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION

IA No. 203132/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 25-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Prabhat Kr Rai, Adv.
Mr. Mayur Raj, Adv.For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.UPON hearing the counsel the Court made the following
O R D E RAt request, time of four weeks is granted to cure the
defects noticed by the Registry.(INDU MARWAH)
COURT MASTER (SH)(RAM SUBHAG SINGH)
COURT MASTER (NSH)